

(d) how many of those from the Regular Army are regular commissioned officers; and

(e) how many of these have passed staff college courses?

The Minister of Defence (Shri Krishna Menon): (a) to (c). It is not in the public interest to disclose information as asked.

(d) About 92 percent of the officers of the regular Army serving with the Territorial Army, are regular Commissioned Officers.

(c) Four.

Territorial Army

2482. Shri Muhammed Elias: Will the Minister of Defence be pleased to state:

(a) how many persons have so far been recruited in the Territorial Army since 1950;

(b) how many of them are still borne on the list; and

(c) how many of them attend 75 per cent of the parades held?

The Minister of Defence (Shri Krishna Menon): (a) and (b). It will not be in the public interest to disclose this information.

(c) About 60 per cent of the persons borne on the strength of the Territorial Army, attended 75 per cent of the parades held during last year. Information relating to the percentage of persons who attended 75 per cent of the parades this year, is not readily available.

Surrender value of Life Insurance Policy

2483. Shri Muhammed Elias: Will the Minister of Finance be pleased to state:

(a) how much of first year's premium of a life policy is allowed to go to the surrender value of it;

(b) what are the expenses that are incurred in connection with a new life policy (fullest details required); and

(c) if it is too high, whether Government propose to consider to reduce it?

The Minister of Finance (Shri Morarji Desai): (a) Ordinarily no portion of the first year's premium goes to contribute to the surrender value.

(b) and (c). The Corporation has to spend on commission to Agents, emoluments to field officers, fees to medical examiners, policy stamps and publicity, besides incurring expenditure by way of establishment charges. The exact amount differs from policy to policy but it is on an average 80—90% of the first year's premium. The percentage of the first year's premium that the Corporation is spending on new business is not higher than the level of first year expenses incurred by the insurers in the past.

List of Scheduled Tribes

2484. { **Shri Sanganna:**
Shri R. C. Majhi:
Shri S. C. Godsora:
Shri B. C. Prodhani:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Government of Orissa has recommended to the Government of India for the deletion of the names of certain scheduled tribes of Orissa from the list of the Scheduled Tribes (Order) of 1956;

(b) if so, what are the names of these tribes; and

(c) the reasons for the recommendation for deletion of names?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) to (c). Whatever recommendations the Government of Orissa have made regarding the list of Scheduled Tribes are under consideration of the Government of India, and until a decision is reached it would not

be in the public interest to divulge them.

(b) Thirty-four out of 48 collieries involved in the approved proposals were uneconomic.

(c) No, as the amalgamation in these cases is voluntary.

Voluntary amalgamation of Collieries

2485. { Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the twenty-five proposals for voluntary amalgamation involving forty-eight collieries have been carried out;

(b) how many of these collieries were uneconomic; and

(c) whether any legislation will be necessary for this purpose?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Fourteen out of the 25 proposals approved for voluntary amalgamation upto the end of March, 1960, have been implemented.

हिमाचल प्रदेश में हत्यायें

{ श्री नेक राम नेगी :
२४८६ } श्री इन्द्रजित लाल मलहोत्रा :
{ श्री अ० मु० तारिक :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) हिमाचल प्रदेश के प्रत्येक जिले में १९५७ से ले कर अब तक कितनी हत्या, चोरी और डकैती की घटनायें हुई हैं;

(ख) प्रति वर्ष इन अपराधों में कितनी और कितने प्रतिशत वृद्धि हुई; और

(ग) इस के क्या कारण हैं ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री बातार) : (क)

	१९५७	१९५८	१९५९	१९६० (३० अगस्त, १९६० तक)
हत्या				
महासू	५	४	७	२
मण्डी	५	१	२	३
चम्बा	२	३	३	४
सिरमुर	३	४	२	२
बिलासपुर	४	१	५	
किन्नोर	..			
	१९	१३	१९	११
चोरी				
महासू	१०४	१०५	६०	३०
मण्डी	७६	४३	३७	१०
चम्बा	४९	३८	६३	२६
सिरमुर	४३	५४	४५	२६
बिलासपुर	३३	३९	४७	२०
किन्नोर	..			
	३०५	२७९	२५२	११६